



NHRC notice to Gurgaon police chief over woman's harassment

New Delhi, Sept. 5: The NHRC, on Thursday, sent a notice to the Gurgaon police commissioner over reports that a domestic help was allegedly detained for several hours, stripped, and thrashed by police personnel after her employers accused her of theft.

The Gurgaon police chief has reportedly initiated a departmental enquiry into the incident and sent four policemen, including the SHO, to the police lines, the National Human Rights Commission (NHRC) said.

“The NHRC has taken suo motu cognisance of media reports that a 30-year-old maid was detained for several

hours, stripped, and thrashed badly on allegations of theft by the police personnel of DLF-I police station at Gurgaon in Haryana on Tuesday,” the rights’ panel said in a statement.

The NHRC has issued a notice to the Gurgaon police commissioner, seeking a detailed report along with action taken against the guilty police personnel in four weeks.

The commission, in its notice, observed that the contents of the media reports, if true, are a matter of concern as the “inhuman, barbaric, and atrocious act,” allegedly perpetrated by the police personnel inside the police station raises seri-

ous issues of violation of human dignity, liberty, life, and safety of the victim.

It further observed that the media reports also seem to suggest “gross violation of duty by the public servants, destroying the fundamental edifice of the rule of law, which clearly ensures that no one shall be deprived of the safety of life and limb, much less, an outrageous act of dehumanising a helpless woman, whose modesty appears to have been trampled down by the police personnel.”

The victim, who is from Assam, was working as a domestic help in a house located at DLF Phase-I in Gurgaon. — PTI



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NHRC issues notices to Haryana in two cases

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NEW DELHI

The National Human Rights Commission on Thursday issued notices to the Haryana government and the police in two cases - one involving the reported suicide of a rape victim at a police station in Yamunanagar and the other about the alleged detention and beating of a woman at a Gurugram police station.

Taking suo motu cognisance of media reports on Wednesday, the NHRC issued notices to the Chief Secretary and Director General of Police of Haryana over the reported suicide by a complainant, alleging inaction in her rape case, at Jathlana police station. Seeking reports within six weeks, the NHRC also asked the DGP to inform it about the action taken against the police personnel involved.

According to reports, the victim was tired of repeated visits to the police station in her effort to seek justice.

In another case, the NHRC issued a notice to Gurugram Police Commissioner over reports of a 30-year-old woman, who works as a maid, being detained, stripped and beaten up by police personnel at DLF-I police station after being accused of theft on Tuesday. The police commissioner was asked for a detailed report within four weeks.



Help beaten up: NHRC notice to Gurgaon top cop

New Delhi: The National Human Rights Commission Thursday sent a notice to the Gurgaon police commissioner over reports that a domestic help was allegedly detained for several hours and thrashed by police personnel. The Gurgaon police chief has reportedly initiated a departmental enquiry into the incident. “The NHRC has taken suo motu cognisance of media reports that a 30-year-old help was detained, stripped and thrashed badly on allegations of theft by the police personnel,” the statement said.

The NHRC has sought a detailed report from the police commissioner in four weeks. **PTI**



NHRC notice to Gurgaon top cop for torturing maid from Assam

NEW DELHI: The NHRC on Thursday sent a notice to the Gurgaon police commissioner over reports that a domestic help was allegedly detained for several hours, stripped and thrashed by police personnel after her employers accused her of theft.

The Gurgaon police chief has reportedly initiated a departmental enquiry into the incident and sent four policemen, including the SHO, to the police lines, the National Human Rights Commission said.

"The NHRC has taken suo motu cognisance of media reports that a 30-year-old maid was detained for several hours, stripped and thrashed badly on allegations of theft by the police personnel of DLF-I Police Station, Gurugram, Haryana on Tuesday," the rights panel said in a statement.

The NHRC has issued a notice to the Gurgaon police commissioner, seeking a detailed report, along with action taken against the guilty police personnel, in four weeks.

The Commission in its notice observed that the contents of the media reports, if true, are a matter of concern as the "inhuman, barbaric and atrocious act", allegedly perpetrated by the police personnel inside the police station raises serious

"The police officials allegedly took her to a room in the police station and removed her clothes and severely assaulted her fragile limbs. It has also been reported that her lower back was hit so badly that the skin had peeled off as a result she was not able to walk"

issue of violation of human dignity, liberty, life and safety of the victim.

It further observed that the media reports also seem to suggest "gross violation of duty by the public servants, destroying the fundamental edifice of the rule of law, which clearly ensures that no one shall be deprived of the safety of life and limb, much less, an outrageous act of dehumanising a helpless woman, whose modesty appears to have been trampled down by the police personnel".

The victim, who is from Assam, was working as a domestic help in a house located in DLF Phase-I, Gurgaon.

On July 31, a theft occurred in the house. The owner of the house suspected two women, including the female domestic help in connection with the incident.

DLF Phase-I police registered a case against the

woman and called the suspect to the police station for questioning at 9 am on Tuesday, the NHRC said, quoting the reports.

"Allegedly, the police officials took her to a room in the police station and removed her clothes and severely assaulted her fragile limbs. It has also been reported that her lower back was hit so badly that the skin had peeled off as a result she was not able to walk," it said.

It is further reported that around 9 pm, the same day, the victim called her husband to the police station.

The police personnel asked him to take her home and bring back the next day, the statement said.

The incident came to light only after some North-East organisations got to know of her ordeal and they protested in front of the police station demanding action against the erring police personnel, it said. (PTI)

गुरुग्राम के थाने में महिला को प्रताड़ित करने पर मानवाधिकार आयोग सख्त

नई दिल्ली। गुरुग्राम के एक थाने में पुलिस की तरफ से एक महिला को दरिंदगी के साथ टार्चर करने की मीडिया रिपोर्ट पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की नजरें टेढ़ी हो गई हैं। आयोग ने गुरुग्राम के पुलिस कमिश्नर को नोटिस भेजकर इस मामले में जवाब तलब किया है। आयोग ने बृहस्पतिवार को बताया कि पुलिस कमिश्नर ने मामले की जांच शुरू कर दी है और थानाध्यक्ष समेत चार पुलिस कर्मियों को निलंबित कर पुलिस लाइंस भेज दिया गया है। आयोग की तरफ से जारी बयान में कहा गया कि कुछ मीडिया रिपोर्ट के जरिए हरियाणा के गुरुग्राम के डीएलएफ-1 पुलिस थाने में मंगलवार को एक 30 वर्षीय महिला को दरिंदगी के साथ टार्चर करने की बात सामने आई। रिपोर्ट में असम की रहने वाली इस महिला नौकरानी को उसके मालिकों की तरफ से घर में चोरी करने का आरोप लगाने के बाद पुलिस ने हिरासत में लिया था। इसके बाद कई घंटों तक थाने में उसे टार्चर करते हुए निर्वस्त्र करने और उसके साथ बुरी तरह मारपीट करने की बात भी मीडिया रिपोर्ट से सामने आई है। आयोग ने बयान में कहा कि मीडिया रिपोर्ट के आधार पर आयोग ने मामले का स्वतः संज्ञान लेते हुए गुरुग्राम पुलिस कमिश्नर को नोटिस भेजकर 4 सप्ताह के अंदर विस्तृत रिपोर्ट मांगी है। साथ ही दोषी पुलिसकर्मियों पर कार्रवाई की जानकारी भी मांगी गई है।